

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No401  
CA(CAA)/14(AHM)2023

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Yamuna Bio Energy Pvt Ltd  
Kotyark Industries Ltd

.....Applicant

.....Respondent

**Order delivered on 12/04/2023**

**Coram:**

Deep Chandra Joshi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv.  
For the Respondent :

**ORDER**

Learned Counsel Mr. Pavan Godiawala appearing for the applicant submitted photo copies of the authorization issued by BoB in the name of Mr. Amit Kumar Panda and by Indian Overseas Bank in the name of Deepak D Khapre. Learned Counsel further states that the original documents have been filed in the registry but they have not come on record. Let original documents be placed on record and certificates be filed through covering application within two days'.

Order is already reserved.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI  
MEMBER (JUDICIAL)**